GOVERNMENT OF INDIA MINISTRY OF FINANCE DEPARTMENT OF PUBLIC ENTERPRISES

LOK SABHA

UNSTARRED QUESTION No. 2308

ANSWERED ON 13.12.2021

Assets of PSUs

2308. SHRI BALASHOWRY VALLABHANENI:

Will the Minister of Finance be pleased to state:

- (a) the details of vision of the Government on Public Sector Undertakings (PSUs) in the country;
- (b) whether the Government considers PSUs as assets of the country or liabilities, if so, the details thereof along with the reasons for disinvestment of all PSUs;
- (c) the details of the revenue that PSUs are generating and the details of the money that the Government is putting in the PSUs during each of the last ten years, PSU-wise;
- (d) whether the Government has selected certain PSUs to monetise their infrastructure, social sector and other projects; and
- (e) if so, the details thereof and the reasons therefor?

ANSWER

THE MINISTER OF STATE FOR FINANCE (DR. BHAGWAT KISHANRAO KARAD)

(a)&(b): The Government notified in February, 2021 the New Public Sector Enterprise (PSE) Policy. Under New PSE Policy public sector commercial enterprises have been classified as Strategic and Non-Strategic sectors. Following four broad Strategic Sectors have been delineated based on the criteria of national security, energy security, critical infrastructure, provision of financial services, and availability of important minerals:

- (i) Atomic Energy, Space, and Defense;
- (ii) Transport and Telecommunication;
- (iii) Power, Petroleum, Coal and other minerals; and
- (iv) Banking, Insurance, and Financial Services.

In Strategic sectors, bare minimum presence of the existing public sector commercial enterprises at Holding Company level will be retained under Government control. The remaining enterprises in a strategic sector, will be considered for privatisation or merger /subsidiarization with another PSE or for closure. PSEs in non-strategic sectors shall be considered for privatisation, where feasible, otherwise such enterprises shall be considered for closure.

The new policy intends to minimise the presence of Government in the PSEs so as to make available newer investment opportunities for private sector and allow infusion of private capital, technology, innovation and best management practices.

(c): As per the information available in the Public Enterprises Surveys, the details of total revenue from operations of CPSEs for the period from 2011-12 to 2020-21 is given in **Annexure-I**. The CPSE-wise information on total revenue from operations is available in Volume II of the Public Enterprises Survey brought out by Department of Public Enterprises (DPE) every year and available on the website of the DPE at www.dpe.gov.in.

The year-wise details of government investment in joint stock/government companies for the period from 2011-12 to 2020-21 is given in **Annex-II**. PSU wise details are available in Statement no. 11 of Union Government Finance Accounts, on the website of the Office of the Controller General of Accounts (CGA) at cga.nic.in.

(d) &(e): Under the National Monetisation Pipeline (NMP), certain core infrastructure assets of selected Public Sector Undertakings (PSUs) under respective central line Ministries/Departments have been identified for monetization over the NMP period from FY 2022-2025.

During the period FY 2022-2025, under NMP, the PSUs whose infrastructure assets have been identified for monetization include NHAI, AAI, PGCIL, NTPC, NHPC, NLC India. FCI, GAIL, IOCL, HPCL, BSNL, MTNL, BBNL, etc. This has been done so as to unlock value from built infrastructure for accelerated new infrastructure creation and to bring efficiencies in infrastructure operation and maintenance for a multiplier impact on the economy.

Annexure-I referred to in parts (c) in reply to Lok Sabha Unstarred Question No.2308 due for reply on 13.12.2021

Year-wise total revenue from operations of CPSEs (Rs. In Crores)

Year	Total Revenue from Operations
2011-12	18,41,927
2012-13	19, 45,777
2013-14	20,61,866
2014-15	19, 95,902
2015-16	18,54,667
2016-17	19,54,616
2017-18	21,55,948
2018-19	25,43,370
2019-20	24,61,712
2020-21	
(provisional)	24,25,130

Annexure-II referred to in parts (c) in reply to Lok Sabha Unstarred Question No.2308 due for reply on 13.12.2021

Details of government investment in Joint Stock /Government Companies during the last ten years

(Rs.in Crores)

Year	Investment during the year
2011-12	16005.36
2012-13	16822.37
2013-14	16628.79
2014-15	22567.97
2015-16	36461.40
2016-17	27406.09
2017-18	35954.00
2018-19	64012.50
2019-20	52984.88
2020-21 (Provisional	
& Unaudited)	80345.51